

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD



OA/020/00471/2019

HYDERABAD, this the 05<sup>th</sup> day of March, 2020.

THE HON'BLE MRS.NAINI JAYASEELAN : ADMINISTRATIVE MEMBER

N.Ch. Venkateswara Rao  
S/o N.Peddirajulu, Aged about 47 years,  
Occ : Contract Employee, Gr. 'C'  
O/o Electrical Division, BSNL, Renuka Complex,  
3<sup>rd</sup> Floor, Seethaampuram Vijayawada.  
R/o D.No.77-2013-15, Pipula Road, LBS Nagar,  
Vijayawada-520 015, Andhra Pradesh.

(By Advocate : Mr. V. V. Ramakrishna) . ...Applicant

Vs.

1. The Chief General Manager, Telecom,  
A.P. Circle, Hyderabad.
2. The Principal Chief Engineer (Electrical),  
BSNL, Electrical zone, 5-8-363,  
Chirag Ali Lane, Abids, Hyderabad.
3. The Executive Engineer,  
Electrical Division,  
BSNL, Renuka Complex,  
3<sup>rd</sup> Floor, Seethaampuram Vijayawada.
4. Union of India, Rep by its Secretary,  
Department of Telecommunications,  
Ministry of Communication & IT,  
Sanchar Bhavan, 20, Ashoka Road,  
New Delhi.

(By Advocates : Mrs. K. Rajitha, Sr. CGSC for R-4 & Mr.K.Ajay Kumar, SC  
for RR 1 to 3) ....Respondents



(Oral Order per Hon'ble Mrs.Naini Jayaseelan, Administrative Member)

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No representation on behalf of the applicant in spite of granting several adjournments. It is also noticed that applicant's counsel has not presented his case for four times ie on 02.12.2019, 06.12.2019, 03.01.2020 and 12.02.2020 continuously. Today the matter is listed under the caption 'for dismissal' and today also in spite of revised call, there is no representation on behalf of the applicant.

2. Mrs. K. Rajitha, learned Sr Central Govt., Standing Counsel for Respondent No.4 and Mr. K. Ajay Kumar, learned Standing Counsel for Respondents 1 to 3 are present.

3. In view of the above, the case is dismissed for non prosecution.  
No order as to costs.

(NAINI JAYASEELAN)  
ADMINISTRATIVE MEMBER



vi.